

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 259 OF 2018 & IA No. 656 OF 2018 & IA No. 657 OF 2018****Dated: 24th October, 2019****In the matter of:****Manchukonda Agrotech Pvt Ltd****.... Appellant(s)****Versus****Karnataka Electricity Regulatory Commission****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **03.12.2019**.

Court Master

NR